

B
ITEM NO.3

COURT NO.3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP No. 5391/2005 in
Petition(s) for Special Leave to Appeal (Crl) No(s).2194/2005

VISHNU NAMDEV GAONKAR
Petitioner(s)

VERSUS

STATE
Respondent(s)

(For anticipatory bail with office report)

Date: 27/06/2005 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE S.H. KAPADIA
(Vacation Bench)

For Petitioner(s) Mr. S.M. Walawaikar, Adv. for
Mr. Naresh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Put up after vacation.

(J.S. Rawat)
Aggarwal)
Court Master
urt Master

(Vijay
Co